## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO.1069 TO BE ANSWERED ON 4<sup>TH</sup> DECEMBER, 2015

#### FREE TREATMENT TO EWS PATIENTS

#### 1069. SHRI RAM TAHAL CHOUDHARY:

### Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has issued any directions to the private hospitals to comply with the condition of providing free treatment to the patients belonging to Economically Weaker Section (EWS) category;
- (b) if so, the details thereof;
- (c) whether certain private hospitals have found not complying with the said directions, if so, the details thereof along with the action taken by the Government in this regard; and
- (d) whether beds in the said hospitals remain vacant in the absence of proper awareness amongst weaker sections for availing this facility and if so, the details thereof along with the corrective steps taken/being taken by the Government in this regard?

# ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (d): Health is a State subject and it is the responsibility of the State Governments to issue any such instructions as per the Act/Rules applicable in the State. The Ministry of Health and Family Welfare has not issued any such instruction.